

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCriminal Appeal No.551/2012

KAMARUDDIN DASTAGIR SANADI

Appellant(s)

VERSUS

STATE OF KARNATAKA THROUGH SHO KAKATI POLICE

Respondent(s)

Date : 16-10-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s)

Mr. Shirish K. Deshpande, AOR
Mr. Sharanagouda Patil, Adv.
Ms. Supreeta Sharanagouda, Adv.
Mr. Jyotish Pandey, Adv.

For Respondent(s)

Mr. Muhammad Ali Khan, A.A.G.
Mr. Omar Hoda, Adv.
Ms. Eesha Bakshi, Adv.
Mr. Arjun Sharma, Adv.
Mr. Kamran Khan, Adv.
Ms. Gurbani Bhatia, Adv.
Mr. D. L. Chidananda, AORUPON hearing the counsel the Court made the following
O R D E R

1. Heard the learned counsel for the parties at length.
2. Hearing is concluded.
3. Judgment is reserved.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(RAM SUBHAG SINGH)
COURT MASTER (NSH)